

CUSTOMS TARIFF BILL

(i) **REPORT OF SELECT COMMITTEE**

SHRI B. R. BHAGAT (Shahabad): I beg to present the Report of the Select Committee on the Bill to consolidate and amend the law relating to customs duties.

(ii) **EVIDENCE**

SHRI B. R. BHAGAT: I beg to lay on the Table a copy of evidence tendered before the Select Committee on the Bill to consolidate and amend the law relating to customs duties.

PUBLIC FINANCIAL INSTITUTIONS LAWS (AMENDMENT) BILL

(i) **REPORT OF JOINT COMMITTEE**

SHRI B. N. KUREEL (Ramsanehighat): I beg to present the Report of the Joint Committee on the Bill further to amend the Industrial Development Bank of India Act, 1964, the Reserve Bank of India Act, 1934, the Industrial Finance Corporation Act, 1948, the State Financial Corporations Act, 1951, the Life Insurance Corporation Act, 1956 and the Unit Trust of India Act, 1963.

(ii) **EVIDENCE**

SHRI B. N. KUREEL: I beg to lay on the Table a copy of evidence tendered before the Joint Committee on the Bill further to amend the Industrial Development Bank of India Act, 1964, the Reserve Bank of India Act, 1934, the Industrial Finance Corporation Act, 1948, the State Financial Corporations Act, 1951, the Life Insurance Corporation Act, 1956 and the Unit Trust of India Act, 1963.

11.09 hrs.

STATEMENT RE. SITTING OF THE HOUSE

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): Sir, with your permission, I would like to announce that the sittings of the House, now scheduled to end on the 28th July will be extended. We shall sit also on Tuesday, the 29th, Wednesday, the 30th and Thursday, the 31st July, 1975.

11.10 hrs.

CONSTITUTION (THIRTY-SECOND AMENDMENT) BILL

EXTENSION OF TIME FOR PRESENTATION OF REPORT OF JOINT COMMITTEE

SHRI DARBARA SINGH (Hoshiarpur): I beg to move:

"That this House do further extend upto the last day of the next session, the time for the presentation of the Report of the Joint Committee on the Bill further to amend the Constitution of India."

MR. SPEAKER: The question is:

"That this House do further extend upto the last day of the next session, the time for the presentation of the Report of the Joint Committee on the Bill further to amend the Constitution of India."

The motion was adopted.

CODE OF CIVIL PROCEDURE (AMENDMENT) BILL

EXTENSION OF TIME FOR PRESENTATION OF REPORT OF JOINT COMMITTEE

SHRI LILADHAR KOTOKI (Nowgong): I beg to move:

"That this House do further extend upto the last day of the next session, the time for the